


No.F&B/LS/Circular/164/2020

Dated: 13th March, 2020

CIRCULAR

Under the direction of the Hon'ble Acting Chief Justice, all staff members of High Court of Principal Seat at Bombay and its benches at Nagpur, Aurangabad and High Court of Bombay at Goa are exempted from marking their attendance on Biometric machine from 16.03.2020 (B.O.H.) till further order. Furthermore, all the staff members are hereby directed to sign the regular muster for their attendance.

HIGH COURT OF JUDICATURE AT)
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BOMBAY, DATED 13th MARCH, 2020)

BY ORDER

(S. B. AGRAWAL)
REGISTRAR GENERAL

